

**The Minister of Scientific Research and Cultural Affairs (Prof. Humayun Kabir):** (a) The House is aware that the Expedition was beaten back by exceptionally bad weather after the summit party had reached a height of 28,600 ft. i.e. only about 400 ft. short of the peak.

(b) Necessary information will be available only on return of the party.

#### **Pay Scales of Teachers of Primary Schools.**

**2868. Shri Hari Vishnu Kamath:** Will the Minister of Education be pleased to state:

(a) Whether accurate statistics are available with regard to salary scales of teachers in primary schools, Government, Government-aided and private, in the different States and Union territories; and

(b) If so, whether a detailed statement will be laid on the Table?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b) Attention is invited to the reply to part (b) of unstarred question No. 2601 asked by Shri S. B. Patil in the Lok Sabha on 5-6-1962.

#### **Central Secretariat Service**

**2869. Shri S. M. Banerjee:** Will the Minister of Home Affairs be pleased to state the total number of Assistants' vacancies as on 1st May, 1962 so far as the Central Secretariat Service (R&R) Scheme is concerned?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** About 115 posts of Assistants were reported to be vacant as on the 1st May 1962 in the Ministries' Offices participating in the C.S.S. (R&R) Scheme. Out of this number, it has been decided to fill 50 vacancies for the time being by temporary promotion from the grade of Upper Division Clerks.

**CORRECTION OF ANSWER TO U.S.Q. No. 1593 DATED 18TH MAY, 1962**

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The

correct position with regard to part (b) of Unstarred Question No. 1593 is that a memorandum was received on 13th May, 1962, from the Central Tenants Association proposing certain amendments to the Delhi Rent Control Act, 1958.

**12 hrs.**

#### **CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE**

**REPORTED DISLOCATION IN UNLOADING OPERATIONS AT SALT COTAURS RAILWAY GOODS SCHED.**

**Shri Umanath Pudukkottai:** Sir, under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported dislocation in unloading operations at Salt Cotaurs Railway Goods Shed, Madras."

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** Sir, due to heavy congestion and accumulation of the goods unloaded in the mineral siding at Salt Cotaurs during the later part of May, 1962, inward wagons loaded with fire-wood, charcoal, timber, etc., were getting severely detained. On account of this emergent situation and with a view to expediting removal of unloaded consignments, the Southern Railway decided to temporarily curtail the free time with effect from 1-6-1962 in respect of traffic dealt with at the mineral siding after giving due publicity in all local papers.

Prior to 1-6-1962, consignments of fire-wood, charcoal, timber, etc., unloaded in the mineral siding were permitted to be removed without incurring wharfage on the next day upto the closing hours. With effect